

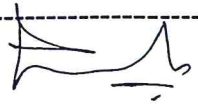

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/84/(IB)/2017  
NAME OF THE PETITIONER(S) : CREATIVE LTD  
NAME OF THE RESPONDENT(S) : INTAN EXIM PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	T. Mahendran	Petitioner	
2.	S. HUSSAIN AFRIDI	Respondent	

ORDER

Counsel representing both the parties are present and stated that the parties are making efforts to settle the matter. Both the counsel prayed time for making submissions in relation to the settlement talks and reporting the final outcome of the same. Time extended at request. Put up on 16.08.2017 at 10.30 A.M.

sd/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc